

Declaration of Assets and Liabilities

Year 2022-23

I, SUJATA DEVI

son/daughter/wife of LATI RAVI KUMAR

aged years, belonging to OFFICE ATTENDANT

service and presently working as OFFICE ATTENDANT, BIHAR VIDHAN SABHA

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of PATNA

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/c-5000	NFL	NFL	-	-
(iii)	Bonds, Debentures and Shares in companies	NFL	-	-	-	-
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NFL	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	NFL	-	-	-	-
(vi)	Jewellery (give details of weight and value)	NFL	-	-	-	-
(vii)	Other assets, such as values of claims / Interests	NFL	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

सुजाता देवी

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NSL	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NSL	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NSL	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NSL	-	-	-	-
(v)	Others (such as interest in property)	NSL	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	NEL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NEL	
	(f) Other dues, if any	NEL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NEL PAN NO-UTTSPD1033	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NEL	
	(iii) Sales Tax [Only in case of proprietary business]	NEL	
	(iv) Property Tax	NEL	

C. Personal Detail

GPF/CPF/PRAN No. :-

110042138304

Gender :-

F (M/F)

Date of Birth :-

1 | 6 | 0 | 1 | 1 | 9 | 8 | 4 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

OFFICE ATTENDANT

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: SUJATA DEVI

Designation: OFFICE ATTENDANT

Department: BIHAR KEDHAN SABHA PATNA

Place: PATNA

Date: 06-02-2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.